

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST OF REGISTRAR**

**COURT NO. 3**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 26<sup>th</sup> May, 2015**

**TIME:10.30 hrs. to 13.15 hrs.**

**HON'BLE MR M P TIWARI, REGISTRAR**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR COMPLETION OF PLEADINGS</b>				
1.	Original Application No. /2015 (CZ) W.P.No.12689/2012 (THC)	Kalyan Singh Vs. State of Rajasthan		
2.	Original Application No. /2015 (CZ) W.P.C.No.4332/2011 (THC)	Bhagbali Dhruw Vs. Union of India & 8 Ors.		

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